NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 48/15	TP 76/16	For filing objections	397/ 398	397/ 398 Balasaheb & 6 Others Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Others.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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		ANARAGANA RESPONS	peut Myscs
2		192 ORDER	

Counsel for Petitioner is present. Counsel for Respondent R1 to R3 is present. Counsel for Petitioner requested time to file objections. List it on 16/01/2018.

Member (T)

Member (J)